

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4559

ANSWERED ON:07.09.2012

INDIGENOUS VACCINES FOR INFLUENZA A H N

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the funds earmarked and released to the indigenous vaccine manufacturers for the development of indigenous vaccines for Influenza A H1N1 in the country, company-wise;
- (b) whether any delay has been observed in the development of indigenous vaccines for Influenza A H1N1 in the country;
- (c) if so, the details thereof along with the reasons therefor;
- (d) the present status of the development of indigenous vaccines for Influenza A H1N1; and
- (e) the steps taken/proposed by the Government to accelerate the development process of indigenous vaccines for Influenza A H1N1 in the country?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): An amount of Rs.10.00 crore was given as advance to each of three vaccine manufacturing companies namely
 - (i) Panacea Biotech Ltd.
 - (ii) M/s Bharat Biotech International Ltd. and
 - (iii) M/s Serum Institute of India Ltd. for development of indigenous Influenza A H1N1 vaccine.
- (b): No.
- (c): Does not arise
- (d & e): Influenza A H1N1 Vaccine is permitted to be manufactured and marketed in the country